List of cases instituted on or after 1st August 2018 and which were e-filed during the month of June 2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Advocate Nobile Number	Advocate email id	Date of Registration	Date of e-filing
1	TES HAZARI - COMMERCIAL COURT	CENTRAL	OMP.MISC(COMM)/2165/2020	BANSAL CREDIT LIMITED VS VIKAS KUMAR	MANISH SHARMA	9899784264	manish0804@yahoo.com	30-06-2020	**26-06- 2020**
2	TES HAZARI - COMMERCIAL COURT	CENTRAL	OMP.MISC(COMM)/2164/2020	BANSAL CREDIT LIMITED VS SHAMBHU NATH JHA	MANISH SHARMA	9899784264	manish0804@yahoo.com	30-06-2020	**26-06-2020**
3	TES HAZARI - COMMERCIAL COURT	CENTRAL	OMP.(I) COMM/2167/2020	BANSAL CREDIT LIMITED VS KULDEEP SHAH	MANISH SHARMA	9899784264	manish0804@yahoo.com	30-06-2020	**26-06-2020**
4	Patiala House	NEW DELHI DISTRICT	17192020	UNDER ARMOUR INC THROUGH ITS CONSITITUED ATTORNEY VS ASHOK	SHRAVAN BANSAL	9990605966	unitedmark@unitedipr.com	25-06-2020	**24-06-2020**
5	Saket	SOUTH	CS(COMM)/171/2020	KEWAL KRISHAN TRADING AS KEWAL SUNUFF FACTORY VS WALATU RAM BEHARI LAL	SH RAVAN KUMAR BANSAL	26843455/26936783	unitedmark@unitedipr.com	20-06-2020	
			CS(COMM)/172/2020	ASICS CORPORATION THROUGH CONSTITUTED ATTORNEY MS MEENA BANSAL VS GRANDSTEP ENTERPRISES	Sh KG Bansal	26843455/26936783	unitedmark@unitedipr.com	24-06-2020	
			ARBTN/5/2020	DR SS ANAND VS MRSHASHI BALIYAN	AJAY DABAS			27-06-2020	
			CS(COMM)/174/2020	GOLDMEDAL ELECTRICALS PVT LTD THROUGH SURESH JAIN VS K DALPAK SINGH	SH RAVAN KUMAR BANSAL	26843455/26936783	unitedmark@unitedipr.com	29-06-2020	

NOTE: E-FILING IS NOT YET STARTED IN OTHER DISTRICT									